

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GAJANAN GANGAMAI INDUSTRIES
LLP**

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Gajanan Gangamai Industries LLP
2.	Date of Incorporation of Corporate Debtor	21/07/2014
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAC-4849
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	902, Hub Town Viva, Western Express Highway Nr Western Express Highway Mumbai, Maharashtra 400060
6.	Date of closure of Insolvency Resolution Process	October 10, 2022
7.	Liquidation commencement date of Corporate Debtor	October 11, 2022 (Order received on November 3, 2022)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name: Mr. Kamal Kishor Gurnani Registration No: IBBI/IPA-001/IP/P-01463/2018-2019/12338
9.	Address and E-mail of the Liquidator, as registered with the Board	Address: Flat No. 402, Building No. 23E, Palazzio CHS Ltd., Mahada Housing Society, Powai, Mumbai-400076 Email Id: kamalgurnaniip@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Address: 702, Janki Centre, Dattaji Salvi Road, Off Veera Desai Road, Andheri West, Mumbai - 400053 Email Id: liq.ggil@rirp.co.in
11.	Last date for submission of claims	December 3 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Gajanan Gangamai Industries LLP on October 11, 2022. However, the Copy of the order dated October 11, 2022, was received on November 3, 2022.

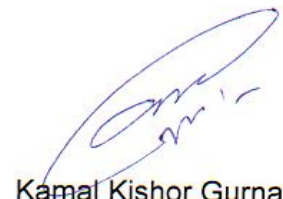
The stakeholders of Gajanan Gangamai Industries LLP are hereby called upon to submit their claims with proof on or before December 03, 2022, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: November 5, 2022

Place: Mumbai



Kamal Kishor Gurnani
Liquidator of Gajanan Gangamai Industries LLP
Reg No.: IBBI/IPA-001/IP/P-01463/2018-2019 /12338